

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 11
ALLAHABAD BENCH

CP NO. (IB) 62/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BHUSHAN DEALMARK PVT. LTD. V/s UPADHYAY CONTRACTORS PVT. LTD.

SECTION : 9 OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. RAHUL CHAUDHARY, ADV

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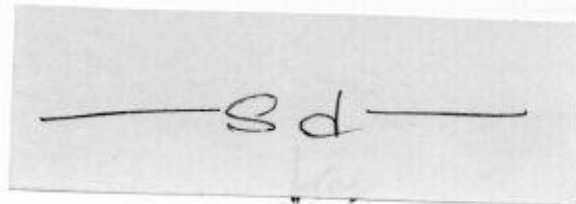
The matter was taken up today through Video Conferencing.

Sh. Rahul Chaudhary, Advocate for the applicant/ petitioner through Video Conferencing.

The present petition has been filed U/s 9 of IBC.

A perusal of the earlier order of this Court dated 18.02.2020 shows that the notices were issued to the respondents, however, no affidavit of service has been filed by the applicant. Accordingly, the same may be filed by the next date of listing.

As prayed, put up on 4th January, 2021 before the Regular Court/ through Video Conferencing.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 02.12.2020

Typed by :
Kavya Prakash Srivastava
(Stenographer)